HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay Bench at Aurangabad** that from **Monday**, **4th March 2024 to Friday, 8th March 2024 :**

I

The reconstituted Division Bench comprising of the **Hon'ble Shri. Justice R. V. Ghuge** and **Hon'ble Shri. Justice R. M. Joshi** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble Shri. Justice R. V. Ghuge.**

II

The urgent mentioning and placing of matters pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice R. M. Joshi** will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Sandipkumar C. More**.

High Court, Appellate Side,	)	By Order
Bombay.	)	Sd/-
	)	(H. M. Bhosale)
Date : 29th February 2024	)	Registrar (Judl-I)